

(ग) केन्द्रीय सरकार की नीति बाषावी घालसंघकों के संरक्षण से संबंधित जापन में बिलित है, जो कि 4 सितम्बर, 1956 को संसद् में देस किया गया था। इत जापन के उपबन्धों की पुष्टि 10-12 अगस्त, 1961 को हुए मुख्य नदियों के सम्मेलन में की गई थी।

Next Below Rule Benefit to I.A.S. Officers

157. **Shri Joytirney Dasu:**
Shri B. K. Medak:
Shri Mohammad Ismail:

Will the Minister of Home Affairs be pleased to state:

(a) the number of officers of I.A.S. Cadre given the benefit of next below rule during the years from 1960 to 1966;

(b) the number of cases where in the opinion of the Central Government, the applications were unjustified;

(c) the total amount that was drawn by the involved officers during the said period, year-wise; and

(d) whether, in terms of an objection from the Accountant General, West Bengal Government are making efforts to recover part or whole of such amount drawn by such officers?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (d). The information is being collected and will be laid on the Table of the House.

Commemorative Stamps

158. **Shri A. K. Gopalan:**
Shri P. Ramamurthi:

Will the Minister of Communications be pleased to state:

(a) whether the Commemorative stamps of Sree Narayana Guru will be out on his birthday this year; and

(b) if not, the reasons therefor?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri L. K. Gujral):

(a) Yes, Sir.

(b) Does not arise.

Lakshmi Rattan Cotton Mills, Kanpur

159. **Shri S. M. Banerjee:**
Shri Madhu Limaye:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that the Lakshmi Rattan Cotton Mills, Kanpur has not paid the Provident Fund and Employees State Insurance dues to Government;

(b) if so, whether prosecutions have been launched against the Mills; and

(c) if not, the reasons therefor?

The Minister of Labour and Rehabilitation (Shri Haldh): (a) Yes.

(b) Yes.

(c) Does not arise.

Joint Consultative Machinery

160. **Shri S. M. Banerjee:**
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri George Fernandes:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Joint Consultative Machinery is not functioning properly;

(b) whether the All-India Engagee Employees Federation and some of the other Unions have not participated in it; and

(c) if so, the reason therefor and the steps taken to bring other Unions and Federations into the Joint Consultative Machinery?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) No Sir. The scheme for